

(b) if so, the names of places for which the requests have been received; and

(c) the decision taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Yes.

(b) Requests were received for the opening of Railway Out Agencies in Himachal Pradesh at Parwanoo, Matiana and Shahpur Block (Kangra).

(c) Applications for appointment of contractors to run the Out Agencies at Parwanoo and Matiana were invited. Award of contract for Parwanoo Out Agency is under examination. In regard to Matiana Out Agency, there was no response. Proposal for opening an Out Agency at Shahpur Block (Kangra) was not considered as financially justified.

#### National Transport Commission

614. SHRI LAKSHMAN MALLIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up a National Transport Commission; and

(b) if so, what are the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The National Transport Policy Committee has in its report (May, 1980) recommended *inter alia* the setting up of a National Transport Commission. The matter is under examination by Govt.

(b) Does not arise.

#### Deployment of Magistrates in the Running Trains

615. SHRI UTTAMRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no Travelling Ticket Examiners/Railway Protection Force personnel are available in the reserved compartments of most of the Mail and Express trains before their starting from various stations in the country;

(b) whether it is also a fact that due to non-availability of the TTE/RPF personnel, the reserved compartments get overcrowded resulting in cases of dacoities and thefts in the running trains; and

(c) if so, whether Government propose to deploy Magistrates to supervise the proper performance of duties by the TTE/RPF personnel on experimental basis so that cases of overcrowding and dacoities etc. could be checked?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). Reserved coaches on all Mail and Express trains are manned by Coach Attendants/TTEs, who are *inter alia* required to prevent the entry of unauthorised passengers in their coaches. At times due to last minute sickness of staff, a Coach Attendant/TTE is required to look after two coaches on the train. Sometimes, in case of very heavy rush, it becomes difficult for the staff to control the entry of unauthorised passengers in their coaches, but in such cases, the staff are required to seek the assistance of the Government Railway Police/Railway Protection Force staff escorting the train or at the station.

(c) There is no such proposal.